COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No.279 of 2015 & IA No.456 of 2015

Dated: 07th October, 2016

In the matter of :

M/s Arya Coal Beneficiation Pvt. Ltd. … Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on ***16.01.2017.***

(Court Master)

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